

**DISTRICT & SESSIONS COURT,
DADRA & NAGAR HAVELI,
SILVASSA.**

- Read:**
- 1] Hon'ble High Court, Bombay Circular dated 04.05.2020.
 - 2] Hon'ble High Court, Bombay Circular dated 15.04.2020.
 - 3] Hon'ble High Court, Bombay Circular dated 26.03.2020.
 - 4] E-mail dated 20.03.2020 received from Hon'ble Registrar (Inspection-I), High Court, Bombay Circular.
 - 5] This office order No.DC/Silvassa/Admin./2020/628 dated 27.03.2020.
 - 6] This office order No.DC/Silvassa/Admin./2020/684 dated 15.04.2020.

ORDER

In continuation of this office Circular / Order dated 17.03.2020, 18.03.2020, 21.03.2020, 24.03.2020, 27.03.2020, 15.04.2020 and in view of the Circular dated 20.03.2020, 23.03.2020, 26.03.2020, 15.04.2020 and 04.05.2020 issued by the Hon'ble High Court, Bombay, on the issue of outbreak of Novel Corona virus (COVID-19), the arrangement directed till 04th May, 2020 as per this office order dated 15.04.2020 shall be **continue till 18.05.2020 or until further orders**, the undersigned has assigned following Judicial Officers to alternately take up remand work and other extremely urgent matters that cannot wait beyond 18.05.2020, as mentioned against their name.

Sr. No.	Name of the Officers	Designation	Date	Courts kept incharge
01	Shri Y. S. Paithankar	Civil Judge (SD) & Chief Judicial Magistrate	06.05.2020 08.05.2020 10.05.2020 12.05.2020 14.05.2020 16.05.2020 18.05.2020	Court of the Civil Judge (JD) & Judicial Magistrate (F.C.)
02	Shri D. P. Kale	Civil Judge (JD) & Judicial Magistrate (F.C.)	05.05.2020 07.05.2020 09.05.2020 11.05.2020 13.05.2020 15.05.2020 17.05.2020	Court of the Civil Judge (SD) & Chief Judicial Magistrate

Further, the undersigned has assigned following employees to attend Court for remand work, urgent filling, updation of daily board, filling of cases, CIS and Video Conferencing and urgent Court work.

Sr. No.	Name of Staff	Date	Nature of Work
01	Shri Kishor B. Shirsath, Superintendent / I/c. Registrar	All working dates	Urgent Case Registration of District & Session Court

02	Smt. Bijal S. Ahir, Superintendent	All working dates	Accounts and Urgent Case Registration of Civil Court (SD) & CJM Court
03	Shri Santosh T. Shelar, Assistant Superintendent	All working dates	To Prepare information called by the Hon'ble High Court, Accounts and Misc. Correspondence of the District Court.
04	Shri Hanumant H. Nimbalkar, Sr. Clerk.	05 th May 2020 – 18 th May 2020	Remand work of Session Court and updation of daily boards of District & Session Court in CIS
05	Shri Aniruddha R. Pagade, Sr. Clerk/Bench Clerk, JMFC Court.	05 th May 2020 – 18 th May 2020	Remand work of JMFC Court and updation of daily boards of Civil Court (JD) & JMFC Court in CIS
06	Shri Sachin R. Pole, Jr. Clerk/Bench Clerk, CJM Court.	05 th May 2020 – 18 th May 2020	Remand work of CJM Court and updation of daily boards of Civil Court (SD) & CJM Court in CIS
07	Shri Prashant S. Patil, Jr. Clerk	All working dates	CIS, urgent filling and V.C.
08	Shri Mihir A. Bhadsavle, Jr. Clerk, Civil Court	All working dates	For urgent compliance regarding DLSA / SLSA / NALSA.
09	Shri Amit R. Purohit, Jr. Clerk, Civil Court	All working dates	For urgent Certified Copies and Dispatch of the Civil Court.
10	Shri Avinash R. Gawande, Jr. Clerk, District Court	All working dates	For urgent Certified Copies and Dispatch of the District Court.
11	Shri Suresh D. Patel, Bailiff	06.05.2020 08.05.2020 10.05.2020 12.05.2020 14.05.2020 16.05.2020 18.05.2020	Peon
12	Shri Sameer B. Kulkarni, Bailiff	05.05.2020 07.05.2020 09.05.2020 11.05.2020 13.05.2020 15.05.2020 17.05.2020	Peon
13	Shri Manoj D. Halpati, Bailiff	06.05.2020 08.05.2020 10.05.2020 12.05.2020 14.05.2020 16.05.2020 18.05.2020	Peon, District & Session Court
14	Shri Sharad S. Khedkar, MTS	05.05.2020 07.05.2020 09.05.2020 11.05.2020 13.05.2020 15.05.2020 17.05.2020	Peon, District & Session Court
15	Shri Ashish V. Kolhe, Bailiff	All working dates	To perform his duty at the Entry Gate of Court Complex and takes entries of all Advocates and Litigants in Entry Register.

All directions issued in the earlier office order No.DC/Silvassa/Admin./2020/684 dated 15.04.2020 by the District & Sessions Court, D&NH, Silvassa are continued until further orders.

All concerned to scrupulously follow new guidelines issued by Ministry of Home Affairs (MHA) vide Order No.40-3/2020-DM-I(A) dated 01.05.2020. (<https://www.mha.gov.in/sites/default/files/MHA%20Order%20Dt.%201.5.2020%20to%20extend%20Lockdown%20period%20for%202%20weeks%20w.e.f.%204.5.2020%20with%20new%20guidelines.pdf>) and The COVID-19 pandemic requires precautions to be taken by everyone during Lockdown and accordingly, it shall be necessary while entering the Court Complex, to take the following precautions in the interest and safety of everyone:-

1. It is advisable for all Advocates, Litigants and members of staffs working on the establishment of the District & Sessions Court and Civil Court (SD) to install the **Arogya Setu App** on their mobile phones.
2. The **Identity proofs** are necessary for all Advocates and litigants at the entry point of the District & Sessions Court Complex.
3. All the Advocates and litigants are hereby directed to take their entries in **Entry Register**, maintained by the District & Sessions Court, Silvassa at the entry point of the court complex and names of the entrants must be recorded in the said register, after verifying due identification by the concern staff deputed at the entry gate of the Court complex.
4. No persons are permitted to enter the premises of Courts without wearing a **Mask**.
5. Anyone showing signs or symptoms of COVID-19, after his apparent screening, are not allowed to enter or remain in the Court rooms. To meet any exigencies, pursuant to anyone found with COVID-19 symptoms, an isolation Room No.4 at the District Court complex is earmarked to isolate the said person and the further course of action vis a vis further treatment at Hospital will be undertaken.
6. All the Advocates and litigants are requested to use hand sanitizer, liquid soap and water for hand wash, kept at the entry point / gates of the District &

Sessions Court Complex and also use hand sanitizer, liquid soap and water for hand wash before entering to the each Court Halls.

7. All the Advocates and Litigants and Staff Members are directed to **follow strict social distancing** while accessing any department of Courts and entire Court Complex.
8. The Judicial Officers and all Staff Members working on the establishment of the District & Sessions Court and Civil Court (SD), in the unlikely event of having any symptoms of COVID-19, are requested to immediately report the same to the Medical Centers under the Vinoba Bhave Civil Hospital, D&NH, Silvassa and also the undersigned and the office of the Registrar of the District Court.

No.: DC/Silvassa/Admin./2020/753
Date: 04/05/2020

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[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge
Dadra and Nagar Haveli,
Silvassa

Copy to:-

- 1] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
- 2] The Civil Judge (JD) & Judicial Magistrate (F.C.), D&NH, Silvassa.
- 3] The Collector, D&NH, Silvassa.
- 4] The Chief Officer, Silvassa Municipal Council.
- 5] The President/Secretary, Silvassa Bar Association
- 6] The President/Secretary, D&NH Bar Association
- 7] The Government Pleader, D&NH, Silvassa.
- 8] The Public Prosecutor, D&NH, Silvassa.
- 9] The Assistant Public Prosecutors, D&NH, Silvassa.
- 10] The SHO, Silvassa / Khanvel Police Station, D&NH.